## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:6005 ANSWERED ON:03.05.2013 IMPORT OF BAGASSE Gandhi Smt. Maneka Sanjay

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has received any representation relating to import of bagasse and wood chip boards; and
- (b) if so, the details thereof for the last three years and the current year and the action taken thereon?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) & (b): A representation dated 05-03-2013 was received from All India Agro Boards Association, requesting for imposition of an additional 20% customs duty on particle boards manufactured from sugarcane bagasse and other agricultural residues. It has not been found feasible to accede to the request, as these particle boards already attract the basic customs duty of 10%, which is the peak rate of customs duty in respect of non-agricultural goods.